GOVERNMENT OF INDIA
MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO.2181
TO BE ANSWERED ON 2.12.2019

PENSION SCHEME

† 2181. SHRI Devji M. Patel:

Will the Minister of CULTURE be pleased to state:

(a) whether a person is required to have important contribution in the field of art to be eligible for pension scheme;

(b) whether there is any specific criteria for evaluation of the work of artists;   .

(c) if so, the details thereof;

(d) the manner in which the works of the applicant of artists are evaluated by the Government; and

(e) the State-wise details of the number of applications received for pension scheme during the last three years?

ANSWER

MINISTER OF STATE (I/C)
FOR CULTURE AND TOURISM
(SHRI PRAHLAD SINGH PATEL)

(a) Yes Sir, the Ministry of Culture administers a scheme namely "Scheme for Pension and Medical Aid to Artistes" for improving the financial and socio-economic status of the old artist and scholars who have contributed significantly in their specialized fields of arts, letters etc. in their active age or are still contributing in the field of arts, letters etc. but due to old age they have to lead a miserable life or are in penury condition. To be eligible for assistance under the Scheme, a person's contribution to art & letters, etc must be of significance.

(b),(c) & (d) Yes, Sir, the applicant artiste is required to be recognized by the State Government by getting pension of at least Rs.500/- per month from the concerned State Government/UT Administration and also recommended by respective State Govt./U.T. Administration. Further, all eligible applications are placed before an expert committee constituted for evaluating the works of the artists.

(e) Details are at Annexure -I

Annexure to the reply of part (e) of the Lok Sabha Unstarred Question No. 2181 to be answered on 2.12.2019

State-wise Total Applications received in 2017-18		State-wise total Applications received in 2018-19		Applications received in 2019-20 (upto 30.10.2019)	
State	**Total applications received**	**State**	**No. of applications received**	**Name of State**	**No. of Applications received**
Andhra Pradesh	512	Andhra Pradesh	68	Andhra Pradesh	140
Karnataka	1082	Karnataka	350	Karnataka	289
Kerala	644	Kerala	12	Kerala	32
Pondichery	1	Telangana	124	Telangana	505
Telangana	707	Tamil Nadu	234	Tamil Nadu	76
Tamil Nadu	354	Odisha	283	Odisha	478
Jharkhand	8	West Bengal	9	Assam	10
Odisha	546	Assam	6	Tripura	1
West Bengal	22	Nagaland	1	Delhi	1
Assam	15	Tripura	2	Uttar Pradesh	16
Tripura	11	Uttar Pradesh	3	Jammu & Kashmir	1
Manipur	23	Rajasthan	1	Maharashtra	777
Nagaland	2	Jammu & Kashmir	1	M.P.	1
Bihar	6	Chhattisgarh	2	Nagaland	589
Delhi	2	Maharashtra	50	West Bengal	2243
Uttarakhand	2	**Total**	**1146**	Gujrat	1
Uttar Pradesh	124			Punjab	6
Rajasthan	11			Manipur	27
Jammu & Kashmir	2			Rajasthan	2
Haryana	3				5195
Chhattisgarh	2				
Maharashtra	1129				
Madhya Pradesh	32				
Total	**5240**				